

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2003/4105 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ *Shri Nasim Akhtar,*  
The Special Judge,  
NDPS, Assam.

<sup>6<sup>th</sup></sup>  
Dated Guwahati the ~~3<sup>rd</sup>~~ of May, 2024.

Sub: Head Quarter leave permission.

Ref:- Your letter No.SPL/J/NDPS/55,dated 03.05.2024.

Sir,

With reference to the above, I am directed to inform that your prayer for leaving the Head Quarter from **the evening of 11.05.2024 till the morning of 13.05.2024** has been granted. The District & Sessions Judge, Kamrup(M) and in his absence the next senior most Judicial Officer at the Station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*06.05.2024*  
**Memo No.HC.VII-62/2003/ /A, dated ~~04.05.2024~~**

Copy to:

1. The District & Sessions Judge, Kamrup(M).
2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**